

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

20

ORIGINAL APPLICATION NO. 769 of 1993

DATE OF JUDGMENT: 25th August, 1993

BETWEEN:

Shri P. Sudhakar

Applicant

AND

1. The Divisional Railway Manager (Personnel),  
Broad Gauge,  
South Central Railway,  
Secunderabad.
2. The General Manager,  
S.C.Railway,  
Secunderabad.
3. The Chairman,  
Railway Board,  
New Delhi.

Respondents

HEARD:

COUNSEL FOR THE APPLICANT: Mr. S. Ramakrishna Rao, Advocate

COUNSEL FOR THE RESPONDENTS: Mr. K. Ramuloo, SC for Railways

CORAM:

HON'BLE SHRI JUSTICE V. NEELADRI RAO, VICE CHAIRMAN

HON'BLE SHRI P.T. THIRUVENGADAM, MEMBER (ADMN.)

JUDGMENT

(As per Hon'ble Shri Justice V. Neeladri Rao, Vice Chairman)

This OA was filed praying for appointment of the  
a period of three months.

2. Shri K. Ramuloo, learned Standing Counsel for the  
Respondents submitted that the case of the applicant for

contd....

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(2)

the appointment on compassionate grounds will be considered subject to fulfilment of the official formalities laid down as per the rules. Shri S.Ramakrishna Rao, learned counsel for the applicant submitted that in such case, there may not be any need to pass any order in this OA.

3. In view of the above submissions for the respondents, there is no need to pass any order in this OA and accordingly it is disposed of. No costs.

(Dictated in the open Court).

*P.T.Thiru*

(P.T.THIRUVENGADAM)  
MEMBER (ADMN.)

*Neeladri*  
(V.NEELADRI RAO)  
VICE CHAIRMAN

DATED: 25th August, 1993.

vsn

*S. B. R. S.*  
Dy. Registrar (Jud.)

Copy to:-

1. The Divisional Railway Manager (Personnel), Broad Gauge, South Central Railway, Secunderabad.
2. The General Manager, S.C.Railway, Secunderabad.
3. The Chairman, Railway Board, New Delhi.
4. One copy to Sri. S.Rama Krishna Rao, advocate, CAT, Hyd.
5. One copy to Sri. K.Ramuloo, SC for Railways, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

*1693*

O.A. 760/93.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTHY : MEMBER (A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY  
MEMBER(JUDL)

AND

THE HON'BLE MR.P.T.TIRUVENGADAM:M(A)

Dated: 25/8/ -1993

**ORDER/JUDGMENT:**

~~M.A/R.A/C.A.N.~~

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769/43.

F A. No. \_\_\_\_\_

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Admitted and Interim directions issued.

### Allowed

Disposed of with directions

### Dismissed

Dismissed as withdrawn

**Projected/Ordered**

No order as to costs.

### Central Administrative Tribes

49-566 1993